

THE INCOME TAX APPELLATE TRIBUNAL  
AHMEDABAD "A" BENCH  
(Conducted Through Virtual Court)  
**Before: Ms. Annapurna Gupta, Accountant Member**  
**And Shri Siddhartha Nautiyal, Judicial Member**

**ITA No. 3332/Ahd/2014**  
**Assessment Year 2011-12**

Uttar Gujarat Fertilizers Dealers Welfare Association, New Vegetable Market, Opp. Petrol Pump, Mehsana High Way Road, Vijapur, District: Mehsana-382870 PAN: AAATU0666N (Appellant)	Vs	Dy. CIT, Patan Circle, 1 <sup>st</sup> Floor, Santokba Hall, Rajmahal Road, Patan-384265 Himatnagar (Respondent)
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**Assessee by: Shri M.K. Patel, A.R.**  
**Revenue by: Shri S.S. Shukla, Sr. D.R.**

Date of hearing : 18-04-2022  
Date of pronouncement : 19-04-2022

**आदेश/ORDER**

**PER : SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER:-**

This is an appeal filed by the assessee against the order of the Id. Commissioner of Income Tax (Appeals), Gandhinagar, Ahmedabad in Appeal no. CIT(A)/GNR/376/2013-14 vide order dated 05/08/2014 passed for the assessment year 2011-12.

2. At the time of hearing, Id. counsel for the assessee has requested to withdraw the appeal filed vide letter dated 15<sup>th</sup> April, 2022. The Revenue is fair enough in not objecting to the same. We therefore accept assessee's request for withdrawing the appeal filed.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 19-04-2022

**Sd/-**

**(ANNAPURNA GUPTA)**  
**ACCOUNTANT MEMBER**  
**Ahmedabad : Dated 19/04/2022**

**Sd/-**

**(SIDDHARTHA NAUTIYAL)**  
**JUDICIAL MEMBER**

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

By order/आदेश से,

उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
अहमदाबाद